

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**25. Inspection of Document IA 1204/2021 Sec 60(5) IA 1244/2021
Sec 60(5) IA 1245/2021 Sec 60(5) IA 438/2021 IA 720/2021
IA In Relation to FD holders IA 1864/2021 IA 3467/2023
IA 138/2021 IA 2524/2020 In C.P. (IB)/4258(MB)2019**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Reserve Bank of India
V/s
Dewan Housing Finance
Corporation Limited**

Section: 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1864/2021: - Adv. Pearl Majithia appeared for the Applicant. Sr. Adv. Ashish Kamat, Adv. Viikram Kamath, Adv. Kriti Srivastava, Adv. Priyanka Vishnoi appeared for the Respondent (PCHFL). Adv. Saloni Kapadia and Anirudh Gambhir appeared for the CoC (Respondent No.2) through VC. List this matter on **14.06.2024**.

IA.No.2524/2020: - Adv. Vikram Kamath, Adv. Kriti Srivastava, Adv. Priyanka Vishnoi appeared for the Petitioner. Adv. Vibha Joshi appeared for the Respondent No. 3 to 6. It has been pointed out that in IA.No.2524/2020, the Hon'ble NCLAT vide orders dated 28.03.2024 passed in Company Appeal No.378/2024, Company Appeal No.379/2024, Company Appeal No.413/2024 and Company Appeal No.414/2024 has ordered deletion of the names of the Respondent No. 3 to 6 from this IA.

In view of the order passed by the Hon'ble NCLAT names of Respondents No. 3 to 6 shall stand deleted from the array of party. List this matter on **14.06.2024**.

IA.No.1204/2021, IA.No.1244/2021, IA.No.1245/2021, IA.No.438/2021, IA.No.720/2021, IA.No.3467/2023, IA.No.138/2021: - Adv. Ruchita Jain appeared for the Applicant in IA.No.138/2021 through VC. Adv Priyanka Dadpe i/b Adv. Aagam Doshi appeared for the Applicant in IA.No.438/2021 through VC. Adv. Vikram Kamath, Adv. Kriti Srivastava, Adv. Priyanka Vishnoi appeared for the Respondent (PCHFL). List this matter on **14.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)